

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 138 /UHC/Admin.A/2016

Dated: May 31, 2016.

Ms. Kahkasha Khan, Addl. Secretary-cum-Addl. L.R., Government of Uttarakhand, Dehradun is repatriated and posted as District & Sessions Judge, Chamoli, vice Sri Alok Kumar Verma.

By Order of the Court,

Sd/-
(Kanta Prasad)
Registrar General.

No. 2608 /XIII-b-1/Admin.A/2016

Dated: May 31, 2016.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
6. District & Sessions Judge, Chamoli.
Recommendation has been sent to the State Government for the posting of Sri Alok Kumar Verma, District Judge, Chamoli as Secretary, Law-cum-L.R., Government of Uttarakhand on deputation post.
Transfer of Sri Alok Kumar Verma will come into effect after the receipt of notification from State Government.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Registrar, Commercial Tax Tribunal, 5-6, Nehru Colony, Hardwar Road, Dehradun.
9. Presiding Officer, Labour Court, Hardwar.
10. Secretary, Lokayukta, Uttarakhand, 3/3, Industrial Area, Patel Nagar, Dehradun.
11. All the Registrars of the Court.
12. P.P.S to Hon'ble the Chief Justice.
13. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Senior Treasury Officers Dehradun and Chamoli.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
17. Guard File / Assistant Concerned.

memor
31/5/16
Assistant Registrar
Admin.A